

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(office of the Registrar Judicial)

NOTIFICATION

No: 33043

Dated: 31-08-17

Applications on the following format are invited from the practicing advocates enrolled with the State Bar Counsel (High Court of Jammu and Kashmir), for allotment of some vacant chambers in the Lawyers Chamber Building, High Court Complex, Srinagar, which shall reach the office of the undersigned by or before **09th of September, 2017.**

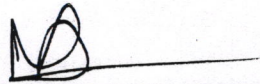
- i) Name of the Advocate _____
- ii) Parentage _____
- iii) Residence _____
- iv) Date of enrollment _____
- v) Period of actual practice _____
- vi) Principal place of practice _____
- vii) Whether designated as Senior Advocate, if so the date of designation _____
- viii) Whether the chamber, if allotted, is proposed to be shared with any other Advocate(s), if so, name and particulars of such Advocate(s) _____
- ix) The applications should be accompanied by Bank Draft favouring Registrar General High Court of Jammu and Kashmir at Srinagar.
 - (a) In the amount of Rs. 50,000/- in case of Sr, Advocates.
 - (b) In the amount of Rs. 25,000/- in case of Advocates having more than 15 years actual practice.
 - (c) In the amount of Rs, 15000/- in case of advocates having more than 10 years but less 15 years actual practice .

- (d) In the amount of Rs. 10,000/- in case of advocates having more than 5 years but less than 10 years actual practice.
- (e) In the amount of Rs, 5,000/- in case Advocates having less than 5 years actual practice.

The allotment of chambers shall be subject to the same terms and conditions as attached to earlier allotment order No. 342 dated 28.07.2015.

The Advocates who have already submitted applications need to apply a fresh on prescribed format

Dated : 31.08.2017.



(MOHAMMAD YOUSUF WANI)
REGISTRAR JUDICIAL